

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

9. C.P. (IB)408(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **20.08.2018**

NAME OF THE PARTIES: Ubico Network Pvt. Ltd.

v/s.

Reliance Communications Ltd.

SECTION 8 & 9 of Insolvency and Bankruptcy Code, 2016

ORDER

At the request of the Counsel for the Applicant. List this matter on
27.08.2018.

SD/-

BHASKARA PANTULA MOHAN
Member (Judicial)

/NP/